Annexure-7 Name of the corporate debtor: M/s Kasargod Power Corporation Limited: Date of commencement of CIRP: 19/01/2024: List of creditors as on:12/02/2024

List of operational creditors (Government dues)

Sl. No.			Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	(Amount in Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether relatedp arty?	% of voting share in CoC, if applicable	gent claim	mutual dues, that may be set-off	under verificati on	admitted	
NIL													